

ITEM NO.801

COURT NO.17

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1093/2024

SONIA DAGA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 25-10-2024 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) Mr. Ajay Saroya, Adv.
Ms. Radhika Gupta, AOR (mentioned by)

For Respondent(s) Mr. Sudeep Kumar, AOR
Mr. Rohit Amit Sthalekar, AOR

UPON being mentioned the court made the following
O R D E R

Time for mediation is extended by another two months. Ordered accordingly.

(Ram Subhag Singh)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS